

**GOVERNMENT OF INDIA
SURFACE TRANSPORT
LOK SABHA**

UNSTARRED QUESTION NO:3545
ANSWERED ON:17.04.2000
USE OF L.P.G AS ALTERNATIVE FUEL
KOLUR BASAVANAGOUD

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Karnataka Government has suggested to the Union Government for amending the Motor Vehicles Act specifying the standards to be adopted while permitting the use of LPG as an alternative fuel; and

(b) if so, the action proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT

(DR. DEBENDRA PRADHAN)

(a) Yes, Sir.

(b) Necessary action has been initiated by the Government to amend the relevant provision of the Motor Vehicles Act, 1988.